

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION No. 3638  
(TO BE ANSWERED ON 07.12.2016)**

**SMALL RADIO STATIONS**

**3638. SHRI HARISHCHANDRA CHAVAN ;  
SHRI MANSKUKHBHAI DHANIBHAI VASAVA**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has proposed any scheme to set up small radio stations;
- (b) if so, the details thereof ;
- (c) the benefits of these small radio stations;
- (d) the number of such small radio stations set up after launch of this scheme, State-wise and its objectives; and
- (e) the location-wise radio stations proposed to be set up.?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]**

(a) & (b) Government grants permissions to set up low power FM Community Radio Stations (CRSs) under the Policy Guidelines for setting up of Community Radio Stations in India, issued in the year 2006. These guidelines are available at Ministry's website, [www.mib.nic.in](http://www.mib.nic.in).

(c) Community Radio Stations play an active role in the information dissemination amongst the community, thereby creating awareness and social responsibility. These Stations cater to the needs and aspirations of the communities at grass root level.

(d) At present 201 Community Radio Stations are operational across the country. State/UT-wise details are at **Annexure**. Policy guidelines for setting up of Community Radio Station (CRS) in India prescribe that the basic objective of the Community Radio broadcasting is to service area of the permission holder by involving members of the community in the broadcast of their programmes. The programmes should be of immediate relevance to the community. The emphasis should be on developmental , agricultural, health, educational, environmental, social welfare, community development and cultural programmes.

(e) Grant of permission to organisations to set up Community Radio Stations is a continuous process. Eligible organisations can apply to set up Community Radio Station in any part of the country.

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**ANNEXURE AS REFERRED TO IN REPLY TO PART (D) OF THE LSUSQ NO. 3638 TO BE ANSWERED ON 07.12.2016****State/UT wise details of Operational Community Radio Stations in India**

<b>Sr. No.</b>	<b>STATE/ UT</b>	<b>OPERATIONAL CRS</b>
1	Andhra Pradesh	6
2	Arunachal Pradesh	Nil
3	Assam	3
4	Bihar	6
5	Chhattisgarh	3
6	Goa	Nil
7	Gujarat	7
8	Haryana	9
9	Himachal Pradesh	2
10	Jammu and Kashmir	1
11	Jharkhand	1
12	Karnataka	16
13	Kerala	9
14	Madhya Pradesh	15
15	Maharashtra	17
16	Manipur	Nil
17	Meghalaya	Nil
18	Mizoram	Nil
19	Nagaland	Nil
20	Orissa	10
21	Punjab	4
22	Rajasthan	8
23	Sikkim	Nil
24	Tamil Nadu	30
25	Telangana	7
26	Tripura	Nil
27	Uttarakhand	9
28	Uttar Pradesh	23
29	West Bengal	2
<b>Union Territories</b>		
30	Andaman and Nicobar Islands	Nil
31	Chandigarh	3
32	NCT of Delhi	6
33	Dadra and Nagar Haveli	Nil
34	Daman and Diu	Nil
35	Lakshadweep	Nil
36	Puducherry	4
<b>GRAND TOTAL</b>		<b>201</b>

